

OFFICE OF THE CHAIRMAN (DISTRICT JUDGE), DISTRICT LEGAL SERVICES AUTHORITY, KULLU & LAHAUL DISTTS. AT KULLU, H.P.

No. CDLSA/KLU/PLA(132)II/99-
Dated Kullu, 3rd April, 2018.

"OFFICE ORDER"

It is hereby informed to the General Public/Advocates that in pursuance of directions contained in letter No.12-LSA/Lok Adalat/2018-1538-1541, dated 27.03.2018, of Member Secretary, H.P. State Legal Services Authority, Shimla, that on account of Dr. B.R. Ambedkar's Birthday, National Lok Adalat for the month of April, 2018, has been re-schedule for **22.04.2018**, in place of 14.04.2018. The cases already identified for National Lok Adalat scheduled to be held on 14.04.2018, will now be taken up on **22.04.2018** before the bench of National Lok Adalat.

sd/-
Chairman (District Judge),
District Legal Services Authority,
Kullu, H.P. ✓

Endst No. As above *220* dated 03.04.2018.

Copy forwarded for information and necessary action to:-

1. The District Attorney, Kullu.
2. The President, District Bar Association, Kullu.
3. Civil Ahlmad/Criminal Ahlmad of this Court, with the directions to issue notices to the parties through their counsel(s) accordingly.
4. ✓ System Officer/Assistant Programmer of this office, to upload this notice in the website of this Court.
5. Notice Board of this Court.

sd/-
Chairman (District Judge),
District Legal Services Authority,
Kullu, H.P. ✓